

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 26**

Dated Guwahati, the 11<sup>th</sup> May, 2022.

**In supersession of earlier Notifications, Hon'ble the Chief Justice(Acting) has been pleased to designate the Court of Shri Sainen Buragohain, Munsiff No. 3-cum-JMFC, Kamrup (M), as Virtual Court for implementation of traffic challan cases in the State of Assam.**

**By Order,**

Sd/- R. A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.III-40/2019/ 1525 /G, Dated: 11<sup>th</sup> May, 2022**

**Copy to:**

- 1) The Chief Secretary, Govt. of Assam, Dispur.
- 2) The Director General of Police, Guwahati, Assam
- 3) The Commissioner & Secretary, Home & Political Department, Govt. of Assam, Dispur, Guwahati.
- 4) The Registrar (Vig./Judl./Admn./Estt.), Gauhati High Court, Guwahati.
- 5) The District & Session Judge, Kamrup (M), Guwahati.
- 6) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 7) The State Informatics Officer, NIC, Assam State Centre, First Floor, Composite Building, Last Gate, Dispur, Guwahati-781006
- 8) The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 9) The Deputy Registrar, (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 10) Shri Sainen Buragohain, Munsiff No.3-cum-JMFC, Kamrup (M), Guwahati.
- 11) The Asstt. Registrar, (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 12) The Court Manager, Gauhati High Court, Guwahati.
- 13) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 14) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 15) The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 16) The P.S. to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
- 17) The Administrative Officer (Judicial), \_\_\_\_\_, Gauhati High Court, Guwahati.
- 18) The Chief Security Officer, Gauhati High Court, Guwahati.
- 19) The Court Officer, Nos. I & II, Gauhati High Court, Guwahati.
- 20) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 21) Notice Boards (New Block & Old Block), Gauhati High Court, Guwahati.

R. A. Tapadar  
11.05.22  
**REGISTRAR (JUDICIAL)**

*[Handwritten Signature]*  
11/5/2022